

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.07.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1407 of 2019 Part Heard	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr. With	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth KantCOC
2.	Comp. App (AT) (Ins) No. 1528 of 2019 Part Heard	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr. With	Misha	Rony John-R1
3.	Comp. App. (AT) (Ins) No. 591 of 2020 Part Heard	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia With	Prateek Kumar	Ritu Bhalla
4.	Comp. App. (AT) (Ins) No. 593 of 2020 Part Heard	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors. With	Arijit Mazumda	Sudhir Sharma
5.	Comp. App. (AT) (Ins) No. 02 of 2021 Part Heard	Government of India, through Office of the Assistant Commissioner, GST & Central Tax, Cuttack-II Division Vs. Ashish Chhawchharia Resolution Professional in the Matter of Odisha Slurry Pipeline Infrastructure Ltd. & Ors.	Prasenjeet Mohapatra	Jasveen Kaur-R2 Ruby Ahuja-R3
6.	Comp. App. (AT) (Ins) No. 743 of 2020	Arvind Garg Liquidator of Carnation Auto India Pvt. Ltd. Vs. Jagdish Khattar & Ors.	Arvind Garg	Mukund Rawat-R1, R2, R3, R7, R11, R13, R14 & R16 Niharika Nagrath-R6 Sidharth Arora-R8 Antony R. Julian-R4, R5 & R10 Satyendra Kr. Rai-R9

7.	Comp. App. (AT) (Ins) No. 832 of 2020 & I.A. 1141 of 2021 Part Heard	Satya Narayan Jhunjhunwala Vs. Supriyo Kumar Chaudhuri and Ors. With	Neeha Nagpal	Indranil Ghose-R1 Madhav Kanoria-R2
8.	Comp. App. (AT) (Ins) No. 846 of 2020 Part Heard	Ramesh Chander Garg & Ors. Vs. Supriyo Kumar Chaudhuri & Ors.	Gautam Singh	Indranil Ghose-R1 Madhav Kanoria-R2
9.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Abhijit Sinha-R2 Jasmine Damkewala
10.	Comp. App. (AT) No. 18 of 2021 Part Heard	Axis Trustee Services Ltd. & Ors. Vs. SREI Equipment Finance Ltd.	Abhishek Swaroop	Diwakar Maheshwari Dipen Chatterjee Rusha Mitra
11.	Competition App. (AT) No. 12 of 2020	Prashant Properties Pvt. Ltd. Vs. Competition Commission of India (CCI) & Ors.	Anurag Singh	Anup Kumar
12.	Contempt Case (AT) No. 09 of 2021 in Comp. App. (AT) (Ins) No. 83 of 2020	Manish Sukhani Vs. Subha Sharma	Zeeshan Diwan	Sunil Fernandes

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 38 of 2021	S.V. Traders Vs. S. Rajendran & Anr.	Himangi Kapoor	Savita Devi N.P. Vijaykumar R.V. Yajura Devi-R1
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For Hearing

14.	Comp. App. (AT) (Ins) No. 473 of 2020	RKKR Steels Pvt. Ltd. Vs. Ramakrishnan Sadasivan, Liquidator of Surana Industries Ltd.	Kartik Malhotra	Ramakrishnan Sadasivan
15.	Comp. App (AT) (Ins) No. 899 of 2020	Nakul Bharana (Erstwhile Director of Corporate Debtor) Vs. Anil Kohli (Appointed IRP for The Corporate Debtor) & Ors.	Apoorv Agarwal	Abhirup Dasgupta Abhishek Anand-R1 Nalin Kumar-R2 Prachi Johri-CoC

16.	Comp. App. (AT) (Ins) No. 1041 of 2020	M.P. Industrial Development Corporation Vs. Jagdish Parulkar & Ors.	Arjun Garg	Jagdish Kr. Parulkar-R1 Jasdeep Singh Dhillon-R2 & R3
17.	Comp. App. (AT) (Ins) No.1050 of 2020	Mukul Kumar Resolution Professional of KST Infrastructure Ltd. Vs. RPS Infrastructure Ltd.	Rajiv K. Virmani	Rakesh Kumar Ankit Sharma

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar